

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 297 of 2013

Dated : 22nd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s GMR Gujarat Solar Power Pvt. Ltd. Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Vishrov Mukherjee
Mr. Rohit Venkat**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2
Ms. Suparna Srivastava for R.1**

ORDER

We have heard the learned counsel for the parties.

Post the matter for further submissions of the learned counsel for the Commission on **08.08.2014**. In the meantime, the learned counsel for the Respondent No.2 is directed to file his Written Submissions after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**